

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-6213- JK (LD) of 2026

DATED:- 18 - 05 - 2026

Sanction is hereby accorded to the appointment of Officer's of Information Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

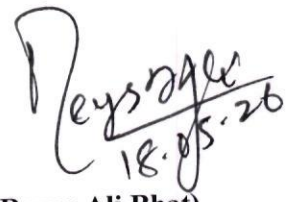
Commissioner/Secretary to the Government

Dated:-18.05. 2026

No:- LAW-OIC/5/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner Secretary to Government , Information Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.6213 - JK (LD) of 2026 dated 18.05.2026.

S No.	Case No.	OIC
01	CP No. 40/2026 titled Titled Irshad-Dur-Rahman Matoo Vs UT of J&K & Ors	Mohammad Zubair Latoo Dy Dir (Hq) Sgr M. No. 7006079583
02	O.A. No.373 of 2026 titled Irshad-Dur-Rahman Matoo Vs UT of J&K & Ors	Mohammad Zubair Latoo Dy Dir (Hq) Sgr M. No.7006079583
03	WP No. / /2026 titled M/s RK Tv Vs UT of J&K	Abid Hussain Wani, Film Officer, Directorate of Inf. M. No. 7006254203
04	WP No.2101/2025 titled Editor in Chief, News State Reporter (Daily Vs UT of J&K & Ors	Mohammad Zubair Latoo Dy Dir (Hq) Sgr M. No. 7006079583
05	Contempt CCP(S) No. 506/2023 in WP© No. 1510/2023 titled Lake City Times Vs Mrs Perna Puri &Ors.	Mohammad Zubair Latoo Dy Dir (Hq) Sgr M. No. 7006079583
06	Contempt Petition No.6/2024 in O.A. No. 276/2022 titled Ghulam Mohammad Rather Vs Commissioner/Secretary to Govt. of GAD Department	Mohammad Zubair Latoo Dy Dir (Hq) Sgr M. No. 7006079583
07	Contempt Petition No. 1625/2026 in OA 227/2026 titled Vikram Charbatita Vs Ms R. Alice & Ors	Ms. Ashu Kumari, Dy Dir (Hq) Jammu M. No. 8376060681

